ernment did not appoint any Committee in the recent past to examine the pattern on which Regional Cancer Centres should be developed. However, a Committee was constituted for this purpose in 1971 under the Chairmanship of Dr. P. N. Wahi, former Director General, Indian Council of Medical Recearch. The Committee submitted its report in November, 1972. The main recommendations of the Wahi Committee were as follows:

(i) The existing 11 centres at Bombay, Ahmedabad, New Delhi, Kanpur, Calcutta, Cuttack, Hyderabad, Madras, Kancheepuram, Trivandrum and Neyyoor should be strengthened to meet the constantly increasing demands for cancer control and therapy.

(ii) The existing centres at Calcutta, Bombay, Ahmedabad, Madras, Hyderabad and Delhi be developed as Regional Cancer Centres.

(iii) Establishment of a National Cancer Registry as an institute of the Indian Council of Medical Research.

(iv) Establishment of a National Institute of Cytology for training of Cyto-pathologists, Cyto-technologists and Cyto-technicians under the auspices of Indian Council of Medical Research.

(c) In puruance of the recommendations of the Wahi Committee and also keeping in view subsequent developments the Government established 3 Regional Cancer Centres at Delhi, Madras and Calcutta during the 5th Five Year Plan. The Tata Memorial Centre, Bombay developed as a Regional Centre under the administrative control of the Department of Atomic Energy. During the current year of the 6th Five Year Plan 1980—85 six of the existing Cancer institutes at Ahmedabad, Trivandrum, Gwalior, Cuttack, Bangalore and Gauhati have been selected for development as Regional Cancer Centres.

The National Institute of Cytology has already been set up under the auspices of Indian Council of Medical Research. The establishment of Regional Cancer Registries is also receiving the urgent attention of Government.

स्वास्थ्य सेवा महानिदेशालय की सूची में से निकाली गई औषधियां

402. **श्री निहाल सिंह** : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1 जनवरी, 1980 से केन्द्रीय सरकार स्वास्थ्य सेवा औषधालयों द्वारा लिखी जाने वाली औषधियों की सूची में से अनेक आवश्यक औषधियां निकाल दी गई हैं जिसके परिणामस्वरूप अस्पतालों के विशेषज्ञों द्वारा लिखी जाने वाली औषधियां रोगियों को तत्काल उपलब्ध नहीं होतीं ;

(ख) क्या अस्पतालों के डाक्टरों द्वारा लिखी जाने वाली औषधियों को बाजार से खरीदने पर अधिक मूल्य देने पड़ते हैं क्योंकि उन पर बिक्री कर आदि देना पड़ता है जबकि सरकार द्वारा थोक बिक्री दरों पर सीधे खरीदे जाने पर कम मूल्य देने पड़ते हैं ; और

(ग) यदि हां, तो इस प्रक्रिया को समाप्त करने के लिए सरकार द्वारा क्या कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) :

(क) जी नहीं ।

(ख) और (ग). जी हां । परन्तु ऐसी दवाइयों की स्थानीय खरीददारी कभी-कभी तब की जाती है तब स्थानीय मार्केट से इनका खरीदना अनिवार्य हो जाता है ।